

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/23/6 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pijush Pratim Bairagi,
District & Sessions Judge,
West Karbi Anglong, Hamren

Dated Guwahati the 15th May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ/WKA/2025/Estt./1/384-86/ dtd. 02.05.2025.
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 03.05.2025 till the morning of 05.05.2025**, has been granted. During your absence, the Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-25/2003/23/7 /A, dated 15.5.2025
Copy to:

1. The Project Manager, Gauhati High Court.

@
15.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]